

NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CP NO. 190/2014
RT No. 27/2017


M/s. Lafarge Aggregates & Concrete India Pvt. Ltd. ...Petitioner.

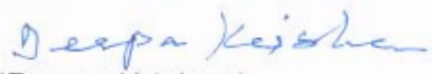
Versus.

M/s. Bhumi Structures Private Limited. ...Respondent

Present: - Mr. Vaibhav Sahni, Advocate for petitioner.
None for respondents.

Mr. Vaibhav Sahni, Advocate for petitioner seeks time to file appropriate application along with affidavit regarding service of the respondent. Last opportunity granted to take necessary steps. Let the same be filed at least three days before the date fixed. List the matter on 20.03.2017.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical)

February 28, 2017


sahni